

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 106**  
**TA (IBC)- 17(PB)/2024**

**IN THE MATTER OF:**

State Bank of India  
v.  
Rajendra Kumar Chaudhary

.... Petitioner  
  
.... Respondent

**Order Under Rule 16 (d) of NCLT Rules, 2016**

**Order delivered on 05.04.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**HEARING HYBRID MODE (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner : Not marked  
For the Respondent :

**ORDER**

Issue notice of this application to all the Respondent(s) by all modes,  
returnable by **10.05.2024**.

List the matter on **10.05.2024**.

**-Sd/-**  
**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

05.04.2024  
Lalit